

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 10035/2020 (NOTICE) IA/1/2020 IA/2/2020		D. MANJUNATH Vs NANJAMMA	SRI. D.A SATHYANARAYANA SASTRY
2	Misc 10005/2018 (OBJECTION) IA/1/2018		The Special Land Acquisition Officer and Competent Authority Vs Nisar Pasha	M.V.Kini
3	R.A. 10089/2019 (OBJECTION) IA/1/2018		Huchchamma Vs Anjaneya	SYED NISARULLA
4	M.A. 10062/2019 (OBJECTION)		Omkarappa Vs Venkatesh	Sri.M.G.Vijendrakumar, Doddaballapur
5	R.A. 10101/2019 (OBJECTION) IA/1/2019		M.P.MANOJ KUMAR Vs P.R. SUKH DEV	K.M. MANOHAR AND KRISHNAMURTHY.D
6	M.A. 10008/2020 (OBJECTION)		Puttabasamma Vs Chandrappa	H.S.S.
7	M.A. 10009/2020 (OBJECTION)		Puttabasamma Vs Chandrappa	H.S.S
8	M.A. 10079/2019 (OBJECTION) IA/2/2017 IA/1/2017		B.L Chandrakumar Vs G.N Subba Reddy	Sri Harish Kumar M.S and Sri Muniraju
9	M.C. 10195/2020 (OBJECTION) IA/1/2019		Mahalakshmi.D.N. Vs Chandrashekhar.A.N.	G.T.Ravikumar
10	M.V.C. 28/2020 (OBJECTION)		Varalaxmi Vs Kempamma	
11	R.A. 10013/2019 (REPLY) IA/1/2019 IA/2/2019		Muniyappa Vs Rathamma	S.A KHADRI
12	A.S. 10001/2016 (VAKALAT) IA/2/2016 IA/1/2016		K.H.Hanumantharayappa Vs K.Keshavaraju	sri.Maruthi.S.Hosur

Cases listed below are adjourned due to Covid 19

13	EX 10038/2019 (OBJECTION)	07-01-2021	Shriram Transport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Muniraju.N.	K.R.Narendrakumar.
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Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Misc 10012/2019 (OBJECTION)	07-01-2021	MUNIRAJU Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
15	Misc 10013/2019 (OBJECTION)	07-01-2021	NANJEGOWDA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
16	Misc 10014/2019 (OBJECTION)	07-01-2021	RANGAIAH Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
17	Misc 10015/2019 (OBJECTION)	07-01-2021	NAGANNA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
18	Misc 10016/2019 (OBJECTION)	07-01-2021	MUTHAPPA Vs MANAGER, POWER GRID CORPORATION OF INDIA LIMITED	GIRISH
19	Misc 10017/2019 (OBJECTION)	07-01-2021	K.C. NAGARAJ Vs MANGAER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
20	Misc 10018/2019 (OBJECTION)	07-01-2021	HANUMANTHARAYAPPA Vs MANGAER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
21	Misc 10019/2019 (OBJECTION)	07-01-2021	MUTTURAJA Vs MANGAER, POWER GRID CORPORATION OF INDIA LIMITED	SRI. GIRISH
22	A.P. 10094/2020 (NOTICE) 1A/1/2020 1A/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. HOMABAKKA	SRI.PRAKASHA ANGADI B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBBALLAPUR
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IV ADDL. DISTRICT AND SESSIONS JUDGE
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Hr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	A.P. 10095/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. P. MANJULA	SRI.PRAKASHA ANGADI. B.V
24	A.P. 10096/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NANJAPPA	SRI.PRAKASHA ANGADI. B.V SRI.PRAKASHA ANGADI. B.V
25	A.P. 10097/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. KEMPEGOWDA	SRI.PRAKASHA ANGADI. B.V
26	A.P. 10098/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. LAKSHMAMMA	SRI.PRAKASHA ANGADI. B.V
27	A.P. 10099/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. JAYAMMA	SRI.PRAKASHA ANGADI. B.V
28	A.P. 10100/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. N.C. ANANDH	SRI.PRAKASHA ANGADI. B.V
29	A.P. 10101/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. SIDDAGANGAMMA	SRI.PRAKASHA ANGADI. B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrasekhar C

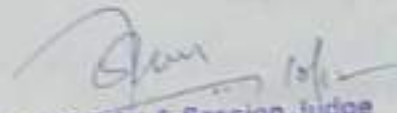
IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 11-12-2020

Br. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	A.P. 10102/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NANJAPPA	SRI.PRAKASHA ANGADI. B.V
31	A.P. 10103/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. MANJUNATH	SRI.PRAKASHA ANGADI. B.V
32	A.P. 10104/2020 (NOTICE) IA/1/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. K.A. SURESH	SRI.PRAKASHA ANGADI. B.V
33	A.P. 10105/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. A.H. LALITESH	SRI.PRAKASHA ANGADI. B.V
34	A.P. 10106/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. BASAVARAJU	SRI.PRAKASHA ANGADI. B.V
35	A.P. 10107/2020 (NOTICE) IA/1/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. VISHWANATH	SRI.PRAKASHA ANGADI. B.V
36	A.P. 10108/2020 (NOTICE) IA/1/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTATION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. ESHWARAPPA	SRI.PRAKASHA ANGADI. B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	A.P. 10109/2020 (NOTICE) IA/1/2020	20-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. NANJAMMA	SRI.PRAKASHA ANGADI. B.V


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddabailapura.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrabekker C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Case List Date: 11-12-2020

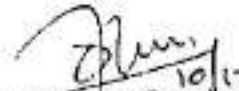
Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 10023/2018 (APPEARANCE OF ACCUSED)		State by Doddaballapura Town P.S Vs Yallappa @ Suri	Public Prosecutor
WARRANT TO ACCUSED				
2	SC 10009/2020 (APPEARANCE OF ACCUSED)		STATE BY DODDABALLAPURA RURAL POLICE Vs RAVIKUMAR ALIAS RAVI ALIAS RAVI SURYA A-1	PUBLIC PROSECUTOR
SS TO WITNESSES				
3	SC 6/2011 (EVIDENCE)		D.B.PURA TOWN PS Vs ASHOK	
4	SC 10032/2018 (EVIDENCE)		State by Hosahalli P.S Vs Jayaram	Public Prosecutor
5	SC 10048/2018 (EVIDENCE)		State by Doddaballapura Town P.S Vs N.Basavaraju @ Babu - A1	Public Prosecutor
6	SC 10013/2019 (EVIDENCE)		State by Doddaballapura Rural P S Vs Anjinappa @ Anji - Abated	Public Prosecutor
7	SC 10015/2019 (EVIDENCE)		State by Doddaballapura Town P S Vs Anand S @ Kabab	Public Prosecutor
8	SC 10001/2020 (EVIDENCE)		State by Doddaballapura Rural P S Vs Manja @ Manjunath (A-1)	Public Prosecutor
ARGUMENTS ON PROSECUTION SIDE				
9	SC 10016/2018 (ARGUMENTS)		State by Doddaballapur Town P S Vs Anjineyahu	Public Prosecutor
10	SC 10002/2016 (JUDGEMENT.)		State by Rajanurunte Police Station Vs Muniraju	PP
11	CRLA 10005/2020 (ORDERS) W/1/2020		Rajesh.M Vs State by Doddaballapura Rural P S	D.M.Renukarmurthy

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 11-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 10133/2020 (OBJECTION) IA/1/2020		SRI. MUNIKRISHNA Vs STATE BY DODDBALLAPURA RURAL POLICE STATION	SRI. R. KESHAVAMURTHY AND SRI. BASAVARAJ


10/12
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

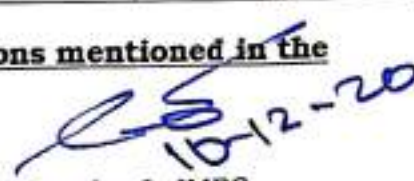
IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 11-12-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINTIFF/COMPLAINANT ADVOCATES	DEFENDANT/ACCUSED ADVOCATES
1	OS 3/2014	EVIDENCE	RM	YSR
2	OS 343/2009	EVIDENCE	RM	MKM
3	OS 323/2018	EVIDENCE	MKM	DAS
4	OS 275/2008	EVIDENCE	SN	PM, MAF, YSR
5	OS 99/2011	EVIDENCE	YSR	HMM
6	OS 277/2017	HEARING	NM	LS
7	OS 357/2017	HEARING	MKM	BKGR
8	OS 295/2018	HEARING	DEVNAS	DN
9	OS 543/2018	ARGUMENTS	BSM	EXPARTE
10	OS 249/2015	HEARING	MGV	TNB, MKM
11	OS 211/2017	HEARING	SAK	RM
12	OS 287/2020	SUMMONS	JK	SAK
13	OS 263/2020	SUMMONS	KA	-
14	OS 473/2018	HEARING	ARR	BHC
15	OS 11/2014	HEARING	GM	JBD, HNS
16	OS 393/2015	HEARING	BKK	NSS, MKM
17	OS 571/2018	HEARING	SAK	DAS
18	OS 141/2017	HEARING	SAK	NM
19	OS 317/2020	HEARING	NN	HMM
20	OS 379/2020	HEARING	PR	-

AFTERNOON SESSION

1	CRL MIS 236/2020	P/Publication	MKM	-
2	OS 161/2018	EVIDENCE	TGV	DAS
3	OS 437/2017	EVIDENCE	MKM	DMR
4	OS 405/2017	EVIDENCE	TNB	RPS
5	OS 187/2015	EVIDENCE	AKM	MKM
6	OS 187/2020	OBJECTIONS	RP	DMR
7	CC 115/2019	JC	APP	NS
8	CC 1584/2020	JC	APP	TJS, SAK, RP
9	CC 1899/2017	JC	APP	TKHR, SNS, VC
10	OS 353/2017	ISSUES	AK	LS
11	OS 355/2017	JUDGMENT	JBD	EXPARTE
12	OS 237/2018	ORDERS	NM	HVD
13	OS 67/2014	ORDERS	TNB	AGP
14	OS 359/2018	ORDERS	RM	VKRM
15	CC 1437/2019	ORDERS	APP	NTN
16	PCR 233/2019	ORDERS	TKHR	-
17	CRIME 345/2020	ORDERS	APP	DKL
18	CRIME 128/2020	ORDERS	APP	DK
19	CRIME 347/2020	ORDERS	APP	RVR
20	CRIME 344/2020	ORDERS	APP	DMR
21	CRIME 350/2020	ORDERS	APP	KRN
22	CRIME 182/2020	ORDERS	APP	VC
PRE CONCILIATION CASES				
17	CC 162/2017		RM	MG
18	CC 1107/2017		APP	KNS
19	CC 656/2017		APP	PAB
20	CC 1076/2019		APP	SN


NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020


10-12-20
Prl. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 11.12.2020
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 78/2007	HEARING	KNN	LM
2	O.S 128/2007	HEARING	SN	MKM
3	O.S 229/2010	HEARING	SN	CP
4	O.S 184/2011	HEARING	ARN	MV
5	O.S 62/2015	HEARING	LN	THC
6	O.S 278/2016	HEARING	AK	TNB
7	EX 22/2017	HEARING	TNB	BSK
8	O.S 406/2018	HEARING	AVK	VB
9	O.S 38/2019	HEARING	MKM	BKGR
10	O.S 48/2019	HEARING	HMM	SN
11	O.S 536/2018	HEARING	PM	MRS
12	EX 7/2020	HEARING	MKM	-
13	C.C 1358/2019	HEARING	MG	-
14	C.MIS 119/2013	HEARING	SN	HMM
15	C.MIS 389/2019	HEAIRNG	RA	MM
16	C.MIS 37/2019	EVIDENCE	HMM	-
17	C.MIS 42/2019	EVIDENCE	HMM	AR
18	P.C.R 279/2016	EVIDENCE	NK	YSR
19	P.C.R 220/2018	EVIDENCE	KRN	-
20	P.C.R 92/2018	EVIDENCE	NN	-

 10/12/2020

**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session